

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.47
C.P. No.21/BB/2023

IN THE MATTER OF:

M/s. Digiapt Software Technologies Pvt. Ltd. ... Petitioner
v.
The ROC ... Respondent

Order under Sections 252(3) of Companies Act, 2013

Order delivered on: 25.05.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Qaisarahmed (PCS)

ORDER

1. Heard the learned PCS for the Petitioner
2. **Order Reserved.**

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Puja

Sd/-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)